146

## Induction of levy cement allocation

1245. SHRI K.V. THANGKABALU-Will the Minister of JSIDUSTRY be pleased to state:

(a) whether the quantity allocation of levy cement to some States has been reduced during 1988;

(b) if so, what are the reasons therefor; and

(c) what is the allocation of levy cement made to different States in  $th_e$  first two quarters of the current year?

THE MINISTER OF STATE IN THE DEPARTMENT OF **INDUSTRIAL** DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) In accordance with the Government's policy of progressive reduction of control on distribution of cement, levy quota of certain cement plants has been reduced w.e.f. 1-3-88, which has resulted in reduced availability of levy cement. Consequently, effective from Quarter-II/88 (April-June), the Quarterly allocation of levy cement has been reduced not only in respect of States [Union Territory Administrations, (Except North-Eastern States, the hill States of Himachal Pradesh and Jammu & Kashmir, Sikkim, Andaman and Nicobar Islands and Lakshadweep), but also for Central Government Ministries/Departments (except Defence and Border Road Organisation) and including the Irrigation and Power Sector.

(c) The information regarding allocation of levy cement made to different States/Union Territories in the first two quarters of the current year is given  $i_n$  the Annexure. [See Appendix CXLVH!, Annexure No 57]

## Uniform law for Small Scale Sector of Industry

1246. SHRI RAM AWADHESH SINGH: Will the Minister of INDUSTRY be pleased  $t_0$  state:

(a) whether PHD Chamber or Commerce have suggested introduc tion of a uniform law foi Small Scale Sector of Industry; and

(b) if so, what are the details there of and what is Government's decision in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) The PHD Chamber of Commerce has not made any suggestion for the introduction of a uniform *law* for the small scale sector.

## दिल्ली में तरलीत त पेंट्रोलियम कैस विसरकों के पास लम्बित आवेदन पद

1247. श्री सुनील कुमार पटट्नायक : क्या पढ़ोलियम श्रौर प्राहतिक गैस मंत्री यह बताने की कुपा करेंगे कि :

(क) संघ राज्य क्षेत्र दिल्ली में भारतीय तेल निगम के तरलीकृत पेंट्रोलियम गैस के उन वितरकों के नाम और पते क्या हैं जिन्होंने नये गैस कनेक्शन के लिए 1984-85 ग्रीर 1985-86 के दौरान पंजीकृत ग्रावेदन पत्न ग्रभी तक नहीं निपटाये हैं ; ग्रीर

(ख) इसके क्या कारण हैं और उनको कब तक निषटा दिया जायेगा ?

पैट्रोलियम और प्राइतिक गैस मंत्रालय के राज्य मंत्री (श्री बह्य दत्त) : (क) अपेक्षित जानकारी संलग्न विवरण में दी गई है [देखिए परिशिष्ट 148, अनुपन सं० 58]।

(ख) एल०पी०जी० की उपलब्धता में बृद्धि होने पर दिल्ली सहित पूरे देश में उपभोक्ताग्रों के नामांकन के वार्षिक कार्यक्रम के ग्रंतगंत चरणबद्ध रूप से तेल उद्योग ढारा नए एल०पी०जी० कनैक्शन जारी किए जाते हैं ?